NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. TCSP 268/MB-II/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Virendra Holdings Pvt Ltd

APPEARANCES: -
FOR THE PETITIONER : Adv. Avinash R Khanolkar
FOR THE RESPONDENT : Adv. Ameya Mahajan

Section: Sec. 230-232 of the Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **10.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Aarti